

Wages Advisory Board" regarding the fixation of hours of work and rest intervals for agricultural labour; and

(b) whether the recommendations made by the Board have been accepted?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The consensus of opinion at the third meeting of the Board was that there need not be any exemption in the matter of fixation of hours of work and rest intervals in the case of agricultural employment. The recommendation has been brought to the notice of State Governments for their consideration.

Shri Bahadur Singh: What were the recommendations of the Board regarding the registration of the employees of agricultural labour and what is the limit of holding for that purpose?

Shri Abid Ali: Workers employed in farms below ten acres need not be registered. That was the recommendation.

Shri B. S. Murthy: What decision has been taken regarding the non-implementation of the Minimum Wages Act in many of the States?

Shri Abid Ali: This is administered by the State Governments. If any particular incident is brought to our notice, we shall communicate to them.

Shri Veeraswamy: May I know whether the State Governments have accepted these recommendations?

Shri Abid Ali: This was communicated to them only recently.

Shri Dhuriya: May I know whether these recommendations are applicable to Government farms only or to all farms.

Shri Abid Ali: All farms.

Shri T. S. A. Chettiar: What are the recommendations that have been made?

Shri Abid Ali: There need not be any exemption in the matter of fixation of hours of work—that was the recommendation made.

Pakistan Foreign Minister's Statement

*146. {
 Shri D.C. Sharma :
 Dr. Ram Subhag Singh :
 Shri Gidwani :
 Pandit D.N. Tiwary :
 Shri Shree Narayan Das :
 Shri Raghunath Singh :
 Shri Gadlingana Gowd :
 Shri Debendra Nath Sarma :
 Shri Bansal :
 Shri Bibhuti Mishra :
 Shri R.P. Garg :
 Shri Krishnacharya Joshi : }

Will the Prime Minister be pleased to state:

(a) whether he had sent a letter to the Prime Minister of Pakistan protesting against the allegations made against India by the Pakistan Foreign Minister in a statement on the 4th October, 1956; and

(b) if so, whether any reply has so far been received from Pakistan to that letter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir. A message pointing out the inaccuracies in Pakistan Foreign Minister's statement and stressing the facts was sent to the Pakistan Prime Minister on 5th October.

(b) No, Sir.

Shri D. C. Sharma: May I know what efforts have been made by the External Affairs Ministry:

(a) to counter-act the propaganda in India and

(b) to counter-act the propaganda which Pakistan is carrying on in West Asia in particular and in other countries of the world in general?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I think that, if the hon. Member carefully reads the news published in the newspapers, he will realise that the efforts of Pakistan had been remarkably unsuccessful.

प्रश्न 10 ना० तिबारी : बूक पाकिस्तान बराबर हम लोगों के खिलाफ हिन्दुस्तान के खिलाफ प्रचार करता रहता है, यहाँ तक कि जैनोसाहब (जातिद्रोही) का कार्य (आरोप) हम पर लगाता है, तो जब पाकिस्तान में ऐसी हालत है कि हिन्दुओं का वहाँ रहना

असम्भव हो गया है तो क्या हम लोगों की तरफ से कोई ऐसा प्रचार है जिससे पाकिस्तान की बातें संसार के सामने लाई जा सकें या केवल एकतरफा प्रेम ही चलता रहेगा ?

श्री जवाहरलाल नेहरू : यह बातें रोज हमारी तरफ से होती हैं, श्रीों की तरफ से होती हैं, ऐसा तो है नहीं कि होती नहीं हैं और हमारी तरफ से काफ़ी कामयाबी के साथ होती हैं। यह सही बात है कि जो तरीका पाकिस्तान का है इन बातों को पेश करने का वह तरीका हमारा नहीं है।

Shri B. S. Murthy : Arising out of the answer given about the papers of Pakistan has the attention of the Prime Minister been drawn to the editorials of some of these papers alleging that the rejection of the Pakistani forces by Egypt is due to the influence of India over Egypt?

Shri Jawaharlal Nehru : Yes, sir. That is completely wrong. Any decision taken in that regard is taken by the Egyptian Government. India has had no say in the matter nor does it wish to interfere in it. Nobody can presume to say that Egyptian policy is laid down at the suggestion of India.

Shri B. S. Murthy : I want to know the remedy. What is the remedy for such unfounded allegations and scurrilous propaganda against India while India is doing her best for world peace?

Shri R. P. Garg : May I know if the Government is aware of the fact that the Muslim League also made similar allegation in Karachi and its delegation made some efforts to meet some of the heads of the foreign missions to demand a separate homeland for Indian Muslims?

Shri Jawaharlal Nehru : We did see a report in the papers.

Shri Joachim Alva : What do the archives of the Government say about the present Foreign Minister of Pakistan Foroze Khan Noon? Is Government aware that in 1945, he made a very loud declaration at a Muslim League meeting in Delhi itself that, if the British Government did not concede the Pakistan demand, they would go into the arms of Soviet Russia?

Shri Jawaharlal Nehru : The hon. Members' memory is long enough not to be refreshed by me.

Shri Gidwani : Has the Government of India lodged a protest against the demonstration outside the office of the Indian High Commission and the residents of the staff of the Mission in Karachi and the burning of the effigy of the Prime Minister of India after being taken in procession with some of the Muslim Leaguers in front of that procession? If so what has been the reply?

Shri Jawaharlal Nehru : News of this arrived. The Prime Minister was not greatly alarmed at this news and did not attach much importance to it except to point out to the Prime Minister of Pakistan that, while he had no objection to his effigy being burnt or dealt with in any other way, this kind of a thing did not create a good impression on the people of India :

Central Sericulture Research Station

*147. **Shri Sadhan Gupta :** Will the Minister of Production be pleased to refer to the reply given to the Starred Question No. 1073 on the 14th August, 1956, and state :

(a) whether the Central Sericulture Research Station at Berhampore in West Bengal has since been made permanent; and

(b) if so, from which date?

The Deputy Minister of Production (Shri Satish Chandra) : (a) and (b). Orders declaring the Central Sericultural Research Station, Berhampore, permanent have been issued on the 6th November, 1956.

Shri Sadhan Gupta : May I know whether this means that all the employees of this research station who had been declared quasi-permanent from 1949 will become permanent automatically? How is their service condition going to be affected by this order?

Shri Satish Chandra : The question has already been examined and some of the staff declared permanent.

Shri Sadhan Gupta : May I know what proportion of the staff is going to be declared permanent on the station having been made permanent?

Shri Satish Chandra : I have not got all the figures here. Out of 31 posts of class IV employees, eighteen have already been declared permanent.

Shri Sadhan Gupta : What about the other posts?

Shri Satish Chandra : About the other posts I cannot say off-hand. The question is being examined.